

F. No. 15011/3/2023-Legal-CIC
केंद्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग/Baba Gang Nath Marg
मुनिरका, नई दिल्ली/ Munirka, New Delhi – 110067

Dated 18.07.2024

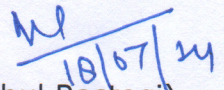
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**SUBJECT: TIMELINE FOR THIRD PARTY TRANSPARENCY AUDIT FOR
THE YEAR 2023-24.**

References: 1. DoPT OM No. 1/6/2011-IR dated 15.04.2013
2. DoPT OM No. 1/6/2011-IR dated 07.11.2019

In pursuance to above referred OMs, the process of carrying out Third Party Audit exercise for the year 2023-24 through software has already been started. The revised timelines for the said audit exercise are as under:-

- i. Last date for submitting self appraisal/mapping with Training Institutes by PAs on Central Information Commission (CIC)'s portal: 20.08.2024
 - ii. Last date for submitting audited report by Training Institutes on CIC's portal: 10.09.2024
 - iii. Last date for offering the advice/recommendations by the CIC on the audit reports received: 20.09.2024.
2. Further, the PAs may please refer para 6.1 of the OM at reference-2 above, wherein, the Ministries/Departments have been directed for mandatory inclusion of details about compliance with proactive disclosure guidelines in the relevant chapter in Annual Report. Accordingly, in view of the timelines for laying of the Annual Reports on the Table of the House, all the PAs are requested to complete the process of carrying out audit exercise strictly as per the above schedule through software available at link <https://dsscic.nic.in/users/pn-login>. The Third Party Audit will be based on digital mode through software and no physical report will be accepted by the CIC.
3. In case of need for any clarification, Shri Ankit Arora, Section Officer (Law), Shri Yogesh Kumar Gautam, Senior Assistant (Law) and Shri Rajeev Kumar Sah, Sr. Software Support Engineer, CIC may be contacted on 011-26181928, 011-26716023 and 011-26107030, respectively.


(Rahul Rastogi)
Joint Secretary (Law)

To,

1. All the Public Authorities
2. All Deputy Registrars of the CIC